

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 229**

**(IB)-505/ND/2022**

**IA-6076/2023, IA-4280/2023, IA- 4471/2023**

**IA-4356/2023, IA-4354/2023, IA-3430/2023**

**IA- 1629/2024, New IA- 12/2024, New IA- 1734/2024**

**IN THE MATTER OF:**

**Mahi Buildhome Pvt. Ltd.**

...

**Appellant/Petitioner**

**Versus**

**Unibera Developers Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant**

: Adv. Mansij Arya in IA- 1734/2024, Adv. Gautam Singhal, Adv. Rajat Chaudhary in IA-4356/2023 & IA-4354/2023, Adv. Sarojanand Jha, Adv. Suraj Malik, Adv. Rajreeta Ghosh, Adv. Rahul Kumar in I.A.-4471/2023

**For the Respondent**

:

**For the RP**

: Adv. Sumesh Dhawan, Adv. U. Kak, Adv. Ankita Bajpai, Adv. Shurya Shyam, Adv. Sagar Thakkar

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

It is already 5.00 pm, let the matter be listed on 13.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**